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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1459/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: DDB Mundra Pvt. Ltd.

V/s

Warasgaon Tourism Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rajesh Khurdekar a/w Mugdha Modi i/b Suresh Wank	Advocate " for Petitioners	
2.	Adv. Ruteshji ~ Barkar i/b. Lex Legal and Partners	For Respondents.	

ORDER

CP No. 1459/I&BP/NCLT/MB/MAH/2017

For the parties have reported that Consent Terms have already been arrived into, list this matter on **16.11.2017** for filing withdrawal memo.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)